

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL  
WEST ZONAL BENCH AT AHMEDABAD**

REGIONAL BENCH – COURT NO. 01

**Excise Appeal No. 11243 of 2017**  
(E/ROA/11835/2024)

[Arising Out Of OIA-AHM-EXCUS-001-APP-088-089-2016-17 Dated- 30/03/2017 passed by  
Commissioner of Central Excise-AHMEDABAD-I]

**Shri Vipul A Mehta**

Shree Krishna Keshav Laboratories Ltd  
Near New Cotton Mill, Behind, Indranagar, Amraiwadi,  
Ahmedabad, Gujarat

**.....Appellant**

*VERSUS*

**C.C.E.-Ahmedabad-i**

C. Ex Bhavan, Nr Panjrapole & Polytechnic, Ambavadi,  
Ahmedabad, Gujarat-380015

**.....Respondent**

**APPEARANCE:**

Shri. Dhaval K Shah, Advocate for the Appellant  
Shri. A R Kanani, Superintendent (AR) for the Respondent

**CORAM: HON'BLE MR. SOMESH ARORA, MEMBER ( JUDICIAL )  
HON'BLE MR. SATENDRA VIKRAM SINGH, MEMBER ( TECHNICAL )**

DATE OF HEARING: 06.05.2025  
DATE OF DECISION: 06.05.2025

The Appeal is disposed of. For order, see order of date in Excise Appeal  
No. 11242 of 2017 with Excise Miscellaneous (ROA) Application No.11834 of  
2024.

**(SOMESH ARORA)  
MEMBER ( JUDICIAL )**

**(SATENDRA VIKRAM SINGH)  
MEMBER ( TECHNICAL )**

Prachi